

R-234-B

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

Reg. : Detention of RC/ARC during Summer Vacation, 2026.

In pursuance of Hon'ble High Court of Delhi, New Delhi Notification No.41/I-G-4/Genl.-I/DHC dated 04.10.2025, I hereby detain the following Rent Controller and Additional Rent Controller to dispose of urgent matters under the Delhi Rent Control Act 1958, in addition to the urgent applications pertaining to Civil Courts (Courts of DJS) during the ensuing Summer Vacation 2026, on the dates mentioned below against their respective names :-

Sl. No.	Name of RC/ARC	Period of detention	Room No.
1	Sh. Sahil Monga, CJ-03	15.06.2026 to 20.06.2026	181
2	Sh. Anshul Mehta, ACJ/CCJ/ARC	22.06.2026 to 24.06.2026	112
3	Sh. Lalit Kumar, CJ-02	25.06.2026 & 27.06.2026	361
4	Ms. Neha Pandey, JSCC/ASCJ/GJ-01	29.06.2026 & 30.06.2026	296-B

The above mentioned Judicial Officers shall hold the courts in their respective court rooms and they are to ensure that they are available on the dates on which they have been detained.

The office of the West District will remain open daily from 10.00 am to 5.00 pm except on holiday, if any.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave within one year in lieu of the duty actually performed during Summer Vacation, 2026.

The Judicial Officers so detained shall be assisted by their own Court staff on the dates they perform duty.

Thanking you,

Yours sincerely,


(DR. VIJAY KUMAR DAHIYA)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT

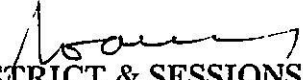
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No. 733 / No. 23200-23934 /S.V./Gaz./PDJ West/2026

08 MAY 2026
Dated, Delhi the _____

Copy forwarded to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi.
3. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
4. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
5. The Judicial Officers concerned with the request to detain their staff during summer vacation (they shall be entitled to avail compensatory leave within one year in lieu of the duty actually performed during winter vacation 2026).
6. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
7. The Administrative Civil Judge, West District, Tis Hazari Courts, Delhi.---
8. The Branch Incharge, Filing Section and Care Taking Branch, Record Room, West District, Tis Hazari Court, Delhi.
9. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
10. The PRO, Tis Hazari Court, Delhi.
11. PS Office of Principal District & Sessions Judge, West District, Tis Hazari Court, Delhi.
12. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Court, Delhi.
13. For uploading on LAYERS.
14. For uploading on centralized website through LAYERS.
15. The Secretary Bar Association, Tis Hazari Court, Delhi.
16. Notice Board, West District, Tis Hazari Court, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT